

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT – IV

13.

C.P.(CAA)/62(MB)/2024
c/w C.A.(CAA)/267(MB)/2023

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON 04.07.2024

NAME OF THE PARTIES: Blue Heaven Cosmetics Private Limited

SECTION: 230-232 OF THE COMPANIES ACT, 2013.

ORDER

1. CA Harsh C. Ruparelia i/b Arch & Associates, Ld. Authorised Representative of the Petitioner Companies present.
2. Representative of the RD submits that they do not have any objection for the approval of the Scheme.
3. Heard the Counsel and perused the records. Reserved for Orders.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)